

No.GOB(I) 52/2018

HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: 09<sup>TH</sup> JULY 2019.

**INTIMATION**

The Result of the Competitive Written Examination held on 13<sup>th</sup> April 2019 for filling up of 26 backlog posts of District Judges by direct recruitment in pursuance of this office Notification No.GOB(I) 52/2018 dated 12.12.2018, is published on the website of the High Court of Karnataka i.e. <http://karnatakajudiciary.kar.nic.in/recruitment.asp> The candidates appeared for the said examination may know their result by visiting the said website.

The candidates who are eligible for Viva-Voce are hereby informed that the Viva-Voce is scheduled to be conducted on **24<sup>th</sup>, 25<sup>th</sup>, 26<sup>th</sup>, 27<sup>th</sup> and 29<sup>th</sup> of July 2019** in the premises of the High Court of Karnataka at Bengaluru and they may visit the above said website, for further information in this regard.

Further, the candidates who are not eligible for Viva-Voce may download their Statement of Marks of the Competitive Written Examination for the post of District Judges held on 13.04.2019, by visiting the above said website.

  
**(V.SRISHANANDA)**  
**REGISTRAR GENERAL**

**NOTIFICATION**

Sub: Declaration of result of the Competitive Written Examination held on 13<sup>th</sup> April 2019 for filling up of 26 backlog posts of District Judges by direct recruitment.

Ref: High Court Notification No.GOB(I) 52/2018, dated 12.12.2018.

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The following are the Register Numbers of the candidates who are successful in the Competitive Written Examination for the post of District Judges by direct recruitment held on 13.04.2019 and are eligible for Viva-Voce:

1	DJM190002	12	DJM190085	23	DJM190173
2	DJM190003	13	DJM190090	24	DJM190190
3	DJM190015	14	DJM190098	25	DJM190191
4	DJM190027	15	DJM190105	26	DJM190194
5	DJM190040	16	DJM190111	27	DJM190215
6	DJM190044	17	DJM190126	28	DJM190222
7	DJM190047	18	DJM190129	29	DJM190226
8	DJM190051	19	DJM190131	30	DJM190228
9	DJM190052	20	DJM190145	31	DJM190241
10	DJM190075	21	DJM190156	32	DJM190248
11	DJM190076	22	DJM190168		

**NOTE:** *The in-service Judicial Officers have been permitted to participate in the Viva-Voce without taking any decision on their eligibility and by participating in the process of Viva-Voce, no equity shall be created in their favour.*

BY ORDER OF THE HIGH COURT

  
31/7/19  
(V.SRISHANANDA)  
REGISTRAR GENERAL